

NOTICE

Date of Publication 07-01-2025

“All the advocates/Parties are requested to collect the cases as mentioned in the list attached below which are not taken back till today, within one month of the date of publication of this notice, failing which all the cases (except the caveat applications) will be listed before Hon’ble Court on judicial side for appropriate orders.”

BY ORDER OF HON’BLE THE CHIEF JUSTICE

OBJECTION LIST FOR 11.11.2024 TO 14.11.2024 (ALL MAIN CASES)							
S.No	CASE TYPE	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	RSA	10335451	01/11/2024	11/11/2024	OM PARKASH	SUNITA RANI	VISHAL SINGH
2	RFA	10339182	08/11/2024	11/11/2024	M/S PARKASHO INTERNATIONAL	M/S M.S. STEEL	VIREN JAIN
3	CRM-M	10339225	08/11/2024	11/11/2024	AYUSH CHHABRA	STATE OF PUNJAB	KARAN MONGA
4	RSA	10335320	04/11/2024	11/11/2024	SAKINDRO @ SAKINDER	SANTOKH SINGH	MADAN LAL SAINI
5	CRWP	10338885	08/11/2024	11/11/2024	SANDEEP KAUR	STATE OF PUNJAB	NEHA SHUKLA
6	CRM-M	10339077	08/11/2024	11/11/2024	MONIKA RANI	SATPAL	DAVNEET SAGWAN
7	CRM-M	10339161	08/11/2024	11/11/2024	AJAY KUMAR	STATE OF HARYANA	D.S. VIRK
8	CRM-M	10339936	11/11/2024	11/11/2024	RANGDEV SINGH @ RANGA @ SUKDEV SIINGH	STATE OF PUNJAB	ARJUN SOOD
9	CRA-S	10339171	08/11/2024	11/11/2024	AJAY @ FANDI	STATE OF U.T CHANDIGARH	AMIT KUMAR
10	CRM-M	10340388	11/11/2024	12/11/2024	DARSHAN SINGH	STATE OF PUNJAB	VICKY SHARMA
11	RSA	10339976	11/11/2024	12/11/2024	SATISH KUMAR	KULDIP CHAND BEDI	VIREN JAIN
12	CRM-M	10340391	11/11/2024	12/11/2024	BALJINDER SINGH	STATE OF PUNJAB	VICKY SHARMA
13	LPA	10340386	11/11/2024	12/11/2024	SUKHDEEP SINGH	STATE OF PUNJAB	VICKY SHARMA
14	CRM-M	10340416	11/11/2024	12/11/2024	SANDEEP SINGH	STATE OF PUNJAB	ANMOL JEEVANS S. GILL
15	CR	10336314	12/11/2024	13/11/2024	SANTOSH KUMARI	CHARANJIT AHIR	PARMINDER SINGH RAI
16	FAO	10337500	06/11/2024	13/11/2024	MANDEEP KUMAR	ANIL KUMAR	PUNEET KUMAR BANSAL
17	CRM-M	10341271	12/11/2024	13/11/2024	AKSHAY KUMAR	STATE OF PUNJAB	KASHISH AGGARWAL
18	CRM-M	10341168	12/11/2024	13/11/2024	KULDEEP SINGH GILL	STATE OF PUNJAB	KANWALJEET SINGH DERABASSI
19	CRM-M	10341142	12/11/2024	13/11/2024	HAPPY SINGH	STATE OF PUNJAB	RAVINDER SINGH
20	CRM-M	10342736	14/11/2024	14/11/2024	NACHHATTAR SINGH	GURBINDER SINGH	LALIT SINGLA
21	CRM-M	10342388	13/11/2024	14/11/2024	MECHEAL	STATE OF PUNJAB	NIKHIL KAUSHIK
22	CR	10343225	14/11/2024	14/11/2024	USHA	HPSC	ASHOK KAUSHIK
23	CRM-M	10342031	13/11/2024	14/11/2024	MANDEEP	FINANCIAL COMMISSIONER	ROHIT MITTAL
24	CRM-M	10342759	14/11/2024	14/11/2024	SURESH KUMAR	ANIL BHALLA	RAJINDER SINGH MAGGO
OBJECTION FOR 11.11.2024 TO 14.11.2024 (CM/CRM)							
SR. NO	CM IN MAIN CASE NO	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CWP-13760-2023	10343084	14/11/2024	14/11/2024	VIKRAMJEET SINGH	STATE OF HARYANA	RAJ KUMAR RANA
2	ARB-459-2024	10342157	13/11/2024	14/11/2024	TUNG BUILDERS PVT LTD	PUNJAB HEALTH SYSTEMS CORPORATION	JATINDER SINGH
3	CRM-M-38733-2024	10338726	13/11/2024	13/11/2024	KHUBI RAM	STATE OF HARYANA	MAHENDRA SINGH TEWATIA
4	RSA-1647-2022	10339893	11/11/2024	11/11/2024	GULZAR SINGH BEDI	LT.COL. KHUSHWANT RAI BEDI	KULBHUSHAN RAHEJA
5	CRR-F-1221-2023	10342445	14/11/2024	14/11/2024	SONU	ANITA	PANKAJ KAUSHIK